Declaration of Assets and Liabilities

Year.2016-2017

I SHASHI PRAKASH, son/daughter/wife of SHRI RAM SHARAN PRASAD, Aged 35 years, belonging to Bihar Veterinary service and presently working as Private Secretary (Gazetted) to Whip, Rulling Party, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S) Sulakshna Bharti (Wife)	Dependant-1 Name Satvik Prakash (Son)	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	35000/-	43000/-				
(ii)	Banks, 165548, 165548, Financial S.B.I A/C - 101 A/C - 1		S.B.I A/C - 165548/- B.O.B A/C - 160335/- AXIS A/C - 32215/- ALLAHABAD A/C - 41550/- BOB PPF - 5000/-		•	•	
(iii)	Bonds, Debentures and Shares in companies		ICICI PRU - 100000/- FRONT LINE EQUITY - 100000/-	-	1.	•	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	tutions, ICICI PRU - A.I.G - 101880/-, 15000/-ING ICICI - 72000/- VYSYA SBI - SIP - YEARLY		LIC 21033/- YEARLY INSTALLMENT		**	
(v)	Motor Vehicles (Details of make, etc.)	of 10000/-			20		
(vi)	Jewelry (give details of weight and value)	M. GIFT - 125 GM GOLD ORNAMENTS AND STONES 14 RATI MARKET VALUE - 4.35 LACS	M. GIFT - 335 GM. GOLD ORNAMENTS AND 750 GM SILVER MARKET VALUE - 9.40 LACS/-		*		
(vii)	Other assets, such as values of claims / interests	2.10 LACS/-	RS. 95000/-		-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the

employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

St.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	SOHGI 1515/2464 6 KATHA 52 LACS	BIHTA (SAMSARA) 4 KATHA 10 DHUR 16 FURKI 5 LAC		-	-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Land Location(s) Survey number(s) Extent (Total neasurement) Current market		4	e e	-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market		. •			-	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Duses / Dartments, etc. Location(s) Survey /door Jumber(s) Extent (Total easurement) Current market 408, VAMIKA ENCLAVE, MURLICHAK KHAJPURA, DIST. PATNA 1179 SQFT RS. 46				-	
(v)	Others (such as interest in property)	7.	2	(*)	•		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 06-03-2017		
(a)	(i) Loans from Banks	B.O.I ANISABAD	Rs. 493002/-		
	(ii) Loans from financial institutions		-		
0	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-		
	(b) dues to departments dealing with supply of water	-	-		
	(c) dues to departments dealing with supply of electricity		-		
	(d) dues to departments dealing with telephones	-			
	(e) dues to departments	-	-		

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٠	dealing with government transport (including aircraft and helicopters)		
1	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RS. 16946/- INCOME TAX RETURN FILED FOR THE ASS. YEAR 2016-17 PAN - ALDPP7116L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		14
	(iv) Property Tax		

C. <u>Personal</u>	Detail									
GPF/CPF/PRAN N	lo. :-	PRA	N NO	- 110	00442	9568				
Gender	:-	м	(1	M/F)						
Date of Birth	:-	1	1	0	1	1	9	8	2	(DD/MM/YYYY
Class/Group	:-		В] (A)	/B/C)					
Cadre :- BIHAR VETERINARY SERVICE									E	
		(Full	Name (e.g. B.	A.SBi	har Ad	lminist	rative	Service	e,
		B.S.	S Bih	ar Sec	retaria	Serv	ice etc	.)		
Home District	;-			NALA	NDA					
I hereby knowledge and		that	the	abov	e det	ails :	are t	rue t	o the	best of my
						/	Dake	4		
			Sign	nature		<i>S</i> 1				

Name of Employee: DR. SHASHI PRAKASH

Designation: Private Secretary (Gazetted) Place: PATNA

Department: PARLIAMENTARY AFFAIRS Date: 08-03-2017

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.